

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2996  
(To be answered on the 4<sup>th</sup> August 2022)**

**KRISHI UDAN SCHEME**

**2996. SHRI RAJBAHADUR SINGH  
SHRI MARGANI BHARAT  
DR. RAMAPATI RAM TRIPATHI  
SHRI BRIJBHUSHAN SHARAN SINGH  
SHRI P.P. CHAUDHARY  
SHRI PRATAP CHANDRA SARANGI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes to implement Krishi Udan Scheme to help farmers in transporting their perishable products to other countries and if so, the details thereof;
- (b) the details of fresh fruits and vegetables which are transported under the said scheme since January, 2021 State-wise;
- (c) whether it is true that horticulture, such as flowers, etc., are not transported under Krishi Udan Scheme and if so, the details thereof;
- (d) whether the Government proposes to facilitate horticulture farmers from Kadiyam and its surrounding areas in East Godavari district of Andhra Pradesh to transport flowers, etc. and if so, the details thereof; and
- (e) the manner in which procurement can be done under Krishi Udan Scheme for exporting fresh fruits and vegetables to foreign countries?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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(a) The Krishi Udan scheme assists farmers in transporting agriculture products so that it improves their value realisation. For facilitating and incentivising movement of agri-produce by air transportation, Airports Authority of India (AAI) provides full waiver of Landing, Parking, Terminal Navigational Landing Charges (TNLC) and Route Navigation Facility Charges (RNFC) for Indian freighters and P2C (Passenger-to-Cargo) Aircraft at 58 airports in India.

**(b) Details of perishable cargo handled since January 2021 till June 2022, State-wise is enclosed as Annexure.**

**(c) & (d) All agri-produce which includes horticulture, such as flowers, etc. fishery livestock and processed products are covered under Krishi Udan Scheme. Vishakhapatnam Airport in Andhra Pradesh is selected airport under the Krishi Udan Scheme 2.0. The scheme provides air transportation and logistics support for agri-produce as per the need. The scheme is reviewed from time to time in consultation with stakeholders. However, during the period July 2021 to January 2022, a total of 0.787 MT horticulture products including flowers have been handled at Rajahmundry Airport which is located 22 km away from Kadiyam, Andhra Pradesh.**

**(e) Krishi Udan Scheme is a convergence scheme where eight Ministries / Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs, Ministry of Development of North-Eastern Region (DoNER) would leverage their existing schemes to strengthen the logistics for transportation of Agri-produce.**

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**Annexure in reply to Lok Sabha Unstarred Question number 2996 for 04 Aug 2022  
regarding 'Krishi Udan Scheme'**

<b>Perishable Tonnage in MT - Jan 2021 to Jun 2022</b>			
<b>State</b>	<b>Domestic</b>	<b>International</b>	<b>Grand Total</b>
Andaman & Nicobar	4,821	-	4,821
Andhra Pradesh	3,401	11	3,412
Assam	3,955	44	3,999
Bihar	4,653	-	4,653
Chhattisgarh	397	-	397
Delhi	4,308	35,152	39,460
Goa	1,666	956	2,621
Gujarat	2,777	11,023	13,800
Jammu & Kashmir	3,335	-	3,335
Jharkhand	1,099	-	1,099
Karnataka	5,285	48,127	53,412
Kerala	6,434	67,330	73,764
Ladakh	1,225	-	1,225
Madhya Pradesh	499	360	859
Maharashtra	14,597	62,475	77,072
Manipur	3,455	-	3,455
Mizoram	-	-	-
Nagaland	763	-	763
Odisha	2,579	-	2,579
Punjab	265	443	708
Rajasthan	1,149	-	1,149
Tamil Nadu	6,063	37,547	43,610
Telangana	5,051	9,712	14,763
Tripura	929	-	929
Uttar Pradesh	218	199	417
Uttarakhand	1	-	1
West Bengal	43,185	12,986	56,170

Source: AAICLAS

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